

### **Reservation in Recruitment and Admission for SCs and STs**

2696. HRIBHAGEY GOBARDHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the reservation in recruitment of posts and for admission in educational institutions has been made for SCs and STs in Union Territory of Delhi; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). As per instructions issued by the Government, 15% and 7 1/2% posts are reserved for SC/ST, respectively. Accordingly, this reservation is applicable in recruitment of posts in various educational institutions/schools in the UT of Delhi.

As regards reservation in school admissions, admission to schools under the Delhi Administration and the local bodies is open to all and, therefore, the question of reservation does not arise. In respect of special categories of schools like Navyug Schools, Kendriya Vidyalayas, etc. reservation for SC/ST is provided where necessary. The Delhi Administration have directed private recognised schools to provide 15% reservation for SC and 5% for ST students.

As regards reservation for admissions in Central Universities including Universities in the Union Territory of Delhi, 15% of seats in all courses are to be reserved for students belonging to Scheduled Caste and 7 1/2% for Schedule Tribe. In technical education institutions also, reservation is made strictly as per Government instructions.

### **Goal of Universal Literacy**

2697. SHRI BHAGEY GOBARDHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the goal of universal literacy is likely to be achieved in Bihar, Orissa, Madhya Pradesh and Rajasthan by 2000AD;

(b) if not, the reasons therefor; and

(c) the programmes undertaken for achieving the goal?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). The magnitude of illiteracy in the country varies from state to state, region to region, and even within the same region. The factors which contribute to the phenomenon of illiteracy are also widely different and hence call for adoption of different strategies to deal with the problem of eradication of illiteracy in different regions. Keeping this in view, it is not possible to prescribe a uniform time frame for achieving total literacy in the States of Bihar, Orissa, Madhya Pradesh and Rajasthan.

(c) Universalisation of elementary education and universal retention in schools of children upto 14 years of age, a programme of join-formal education in ten educationally backward States and the National Literacy Mission which aims at imparting functional literacy to 80 million adult illiterates in the 15-35 age-group by 1995, form an integral part of larger programme for eradication illiteracy in the country as a whole.

### **Proposal to Set up National Open School at Every District Headquarters**

2698. SHRI NURUL ISLAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to open a National Open School at every district headquarters; and

(b) if so, the details thereof and how

many such institutions are to be set up in North-Eastern region?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There is no proposal under consideration of the Central Government to open a National Open School at every district headquarters.

(b) Does not arise.

[*Translation*]

**Municipal Corporations in Country**

2699. SHRIMORESHWAR SAVE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of municipal corporations working in the country;

(b) the number of municipal corporations in which elected representatives are functioning;

(c) the number of dissolved municipal

corporations in the country where administrative officers have been appointed;

(d) whether Government propose to hold elections at such places in near future; and

(e) if so, the time by which these elections would be held and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) to (c). Information as received from 17 States/UTs is furnished in the Statement placed on the Table of the Sabha. Information in respect of the remaining States is being collected.

(d) and (e). Local Self Government is a State subject and hence it is for the State Governments/UT Administrations to take a decision for holding the elections to the dissolved Municipal Corporations under their control.